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PART-I, SECTION-1

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No.65 (RE-2006)/2004-2009
NEW DELHI DATED THE 20th OCTOBER, 2006

S.O.(E) In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby announces the All Industry Rate of Drawback of Rs. 1050/- per MT for both HSD and Furnace Oil, supplied by Domestic Oil Companies to EOU Units under various Schemes as contained in Chapters 4, 6 and 8 of the Foreign Trade Policy, until further orders.

This issues in Public interest.

Sd/-
(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE and
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

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